

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 118**

**CP (IB) No. 90/Chd/Hry/2022**

**IN THE MATTER OF:**

**Nihon Access India Pvt. Ltd.**

**...Petitioner-Operational Creditor**

**Under Section: 59, IBC 2016**

**Order delivered on 30.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 05.06.2024.

Sd/-

**Court Officer**